

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
SINGLE MEMBER APPEAL BRANCH

Appeal No. E/3531/2006 – SM[BR]

Date 04/05/2009

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
C.C.E.RAIPUR
DHAMTARI ROAD, TIKRAPARA, RAIPUR.
C.C.E.RAIPUR

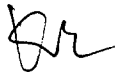
Appellant

Vs
Respondent

M/S IBP CO.LIMITED

I am directed to transmit herewith a certified copy of Final order No. 340/ 2009 –SM[BR] dated 20.4.2009

passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944


Assistant Registrar
(SM Appeal Branch)

Copy to :

1. Respondent

M/S IBP CO.LIMITED

P.O. KIRANDUL, DISTT-DANTEWADA(CG)

2. Adv. / Consult

NONE;-----

3 S.D.R

~~4 J.C.D.R.~~

5 Bar association, CESTAT, New Delhi

6 Director Publications, Customs, Excise. I.P. Estate, New Delhi

7 M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi - 3

8 Commercial Laws of India Pvt Ltd. Post Bag No. 1033, No.2(Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17

9 Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10 M/s Manupatra Information Solutions Pvt Ltd. Excise & Customs Cases B-37, Sector - 1, Noida - 201301, Gautam Budh Nagar, (UP)

11 M/s. Deeparchie Publications, M-93, Marg. 46, Saket, New Delhi 110017

12 Taxindiaonline.com Pvt.Ltd. B-XI/8183, Vasant Kuni, New Delhi - 110070

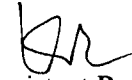
13 Taxmann Allied Service Pvt Ltd., 21/35, West Puniabi Bagh, New Delhi - 110026

14 Easy Service Tax Online Dot Com Pvt.Ltd. 407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-15

15 LAWCRUX Advisors Pvt Ltd, LAW House, 1-8, Sector - 10, Faridabad 121003 (Harvana)

16 Office Copy

17 Guard file


Assistant Registrar
(SM Appeal Branch)

IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, NEW DELHI, PRINCIPAL BENCH NEW DELHI

In Excise Appeal No.3531 of 2006-SM

[Arising out of Order-in-Appeal No.79/RPR-II/2006 dated 20.07.2006 passed by the
Commissioner of Central Excise (Appeals), Raipur]

Date of Hearing/ Decision:20.04.09

For approval and signature:

Hon'ble Mr. P.K. Das, Member (Judicial)

-
1. Whether Press Reporters may be allowed to see
CESTAT (Procedure) Rules, 1982.
 2. Whether it should be released under Rule 27 of the
CESTAT (Procedure) Rules, 1982 for publication
in any authoritative report or not?
 3. Whether Their Lordships wish to see the fair copy
of the Order?
 4. Whether Order is to be circulated to the Departmental
authorities?
-

:
:
:
: yes

CCE, Raipur

...Appellants

[Rep. by Shri S. Gautam, DR]

Vs.

M/s. I.B.P. Co. Ltd.

...Respondent

[Rep. by None.]

CORAM: Hon'ble Mr. P.K. Das, Member (Judicial)

Find Order No...340/09-SM CBA
...../Dated:20.04.2009

Per P.K. Das:

Heard the Id. DR on behalf of the Revenue. None appears on
behalf of the respondent.

2. On a query from the Bench, the Id. DR submits that the Revenue
could not obtain the clearance from the Committee of Disputes till date.

3. I find that the appeal relates to the year 2006. In view of that, the appeal filed by the Revenue is dismissed for want of clearance from the Committee of Disputes.

Order dictated & pronounced in the open court on 20.04.2009.

(P.K. Das)
Member (Judicial)

Ckp.